

FORM B
Public announcement
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BRILLIANT IT ENABLING SERVICES
PRIVATE LIMITED

1	NAME OF THE CORPORATE DEBTOR	BRILLIANT IT ENABLING SERVICES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	04/09/2001
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	COMPANIES ACT 1956, REGISTRAR OF COMPANIES -CHENNAI MINISTRY OF CORPORATE AFFAIRS
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U72900TN2001PTC047686
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	OLD NO 65/1, NEW NO 149 LUZ CHURCH ROAD MYLAPORE CHENNAI 600004
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04.10.2021 (CERTIFIED ORDER COPY RECEIVED ON 05.10.2021)
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	05.10.2021
8	NAME AND REGISTRATION NUMBER OF INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	N.KUMAR IBBI/IPA-001/IP/P00724/2017-18/11254
9	ADDRESS AND EMAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	OLD NO 8 NEW NO 3, THIRD STREET, RACEVIEW COLONY, GUINDY, CHENNAI 600032 Naraykumar71@rediffmail.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	OLD NO 8 NEW NO 3, THIRD STREET, RACEVIEW COLONY, GUINDY, CHENNAI 600032 Naraykumar71@rediffmail.com
11	LAST DATE FOR SUBMISSION OF C LAIMS	04.11.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Chennai Bench) has ordered the commencement of liquidation of the [BRILLIANT IT ENABLING SERVICES PRIVATE LIMITED] on 04.10.2021 under section 33 of the Code].

The stakeholders of BRILLIANT IT ENABLING SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 04.11.2021, to the liquidator at the address mentioned against item no 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: N.Kumar

Date and Place: 07.10.2021
CHENNAI

IP Regn. No:
IBBI/IPA-001/IP-P00724/2017-18/11254